

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IBA/374/2020
PETITION NUMBER :
NAME OF THE PETITIONER : Mayura's Industrial Services
NAME OF THE RESPONDENTS : Prodeb Brewery Technology Belgium Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Learned Counsel Mr. A.G. Sathyanarayana for the Applicant is present.

Learned Counsel Mr. Gautam S. Raman for the Respondent is present and
undertakes to file Vakalat for the Respondent.

List the matter on **12.08.2021** for Vakalat, Counter and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)